

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No.16
CP No.07/BB/2016

IN THE MATTER OF:

Mr. Viney Kaushal & Ors. ... Petitioners
Vs.
M/s. World Schools Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 06.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioners : Shri Madhu N. Rao, Adv.
For the Respondents : Shri Pramod Nair, Senior Advocate with
Shri Sumit Chatterjee, Adv. for R1-R6 & R8

ORDER

1. Heard Shri Madhu N. Rao, Ld. Counsel for the Petitioners and Shri Pramod Nair, Ld. Senior Counsel for R1 to R6 & R8.
2. List the case on **24.04.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)